

Central Information Commission

Adjunct to Order on Appeal : Decision No. 281/IC(A)/2006 dated 18.09.2006

Decision No. 337/IC(A)/2006

F.No.CIC/MA/A/2006/00658

Dated, the 7th November, 2006

Name of the Appellant : Shri Sabbir Yusuf Wadia, 1, Gulnar Society,
Station Road, Ankleshwar, Distt. Bharuch,
Gujarat.

Name of the Public Authority : Indian Oil Corporation Limited, Western
Region, 254-C, Dr. Annie Besant Road,
Prabhadevi, Mumbai-440025.

DECISION

1. The CPIO of Indian Oil Company Limited filed a petition for review of the decision No. 281/IC(A)/2006 dated 18th September, 2006. While the CPIO had partly complied with the decision of the Commission, he requested that the Commission's direction for the disclosure of Sales Officer's report should be revised.

2. The case was heard today i.e. 7th November, 2006. The representatives of the CPIO and the appellate authority were present. The appellant was not present.

3. The issue of disclosure of Sales Officer's report was discussed threadbare. Attention was to the decision No. 331/IC(A)/2006 dated 30th October, 2006 also drawn, in which it was observed that:

"In order to allow for scrutiny of public action and the fact that the Company's Inspector has correctly and objectively recorded the information furnished by the candidate, it was deemed essential to put the document i.e. Sales Officer's report under the public domain."

4. The CPIO was accordingly directed to comply with the above decision and furnish the information sought to the applicant.

5. The review petition is accordingly disposed of.

Sd/-
(Prof. M.M. Ansari)
Information Commissioner

Authenticated true copy :

(L.C. Singhi)
Additional Registrar

Cc:

1. Shri Sabbir Yusuf Wadia, 1, Gulnar Society, Station Road, Ankleshwar, Distt. Bharuch, Gujarat.
2. Shri S.S. Bapat, CPIO, Indian Oil Corporation Limited, Western Region, 254-C, Dr. Annie Besant Road, Prabhadevi, Mumbai-440025.